

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRL.MP NO. 14856/2010 IN CRIMINAL APPEAL NO(s). 1222 OF 2006

SUNDERLAL KANAIYALAL BHATIJA

Appellant (s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent(s)

(With appln(s) for clarification and office report)

Date: 06/08/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s)

Ms. Rekha Pandey,Adv.

For Respondent(s)

Mr.Chinmay Kharde,Adv.
Mr.Sanjay Kharde,Adv.
Ms. Asha Gopalan Nair,Adv.

Mr.S.S.Samshery,Adv.
Mr.Bhupendar Yadav,Adv.
Mr. R.C. Kohli ,Adv

Mr.R.Sundaravaradan,Sr.Adv.
Mr.Ramesh N.Keswani,Adv.
Mr.Ram Lal Roy,Adv.
Mr. R.N. Keshwani ,Adv

Mr. Atishi Dipankar ,Adv

Mr.Abhay Kumar Apde,Adv.
Mr.Nitin S.Tameswekar,Adv.
Mr.B.S.Sai,Adv.
Mr. K. Rajeev ,Adv

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UPON hearing counsel the Court made the following
O R D E R

Issue notice on this application to the non-applicants
through counsel. Dasti, in addition.
Re-notify on Friday week.

(KUSUM SYAL)
SR.PA

(RENU DIWAN)
COURT MASTER